<u>HIGH COURT OF DELHI : NEW DELHI</u>

No. 05/Filing/DHC/2023 Dated : 09.01.2023

Practice Directions

"In any writ petition which is filed assailing the order/award passed by the learned labour court or any other statutory authority where the workman is a contesting respondent, the petitioner will be required to array the workman as respondent no.1 so that the workman is easily able to locate the writ petition in the cause list."

Order by

Sd/-Ravinder Dudeja (Registrar General)

Endst. No.05-24 /Filing/DHC/2023 Dated: 09.01.2023

Copy forwarded for information to:-

X.X

1. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.

2. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.

3. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049

4. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.

5. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.

6. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.



- 7. The Secretary, Supreme Court Legal Services Committee.
- 8. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
- 9. The Secretary, Delhi High Court Legal Services Committee.
- 10. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification on the website of Delhi District Court.
- 11. Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 12. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars.
- 13. P.A. to Registrar General, Delhi High Court.
- 14. Private Secretaries to Hon'ble Judges for kind perusal of thier Lordships.
- 15. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
- 16. Librarian, Delhi High Court.
- 17. Librarian, Judges Library, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.

X8. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions.

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- 19. Guard File.
- 20. Notice Board.

Ajit Aswani Joint Registrar (Filing)